come up because it would come next. In fact, I tried to see that it could come up but hon. Members have taken such a long time on the question relating to Bihar. So, I cannot help it.

Now, the question Hour is Over.

WRITTEN ANSWERS TO QUESTIONS

Import of Foodgrains by State Governments

***755. Shri Sharda Nand:**
Shri Bharat Singh Chauhan:
Shri Kanwar Lal Gupta:
Shri Swell:
Shri Ranjit Singh:
Shri Onkar Singh:
Shri Onkar Lal Berwa:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether certain State Governments have informed the Centre that in case the Centre is not a position to meet their food needs, they will import the foodgrains direct from other countries; and

(b) the names of the States in question and the reaction of the Centre to such a proposal?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No, Sir.

(b) Does not arise.

पिछले ग्राम चुनावों में जम्मू तथा काश्मीर में अनियमितताओं के आरोप

*756. **श्री प्रकाशवीर शास्त्री :** क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पिछले आम चुनावों में जम्मू तथा काश्मीर राज्य में घोर अनियमितता की जाने के आरोप के बारे में की जा रही जांच पूरी हो चुकी है ;

(ख) क्या न्यायालयों में विचाराधीन मामलों में से किसी मामले में निर्णय दे दिया गया है; और

(ग) भविष्य में ऐसी अनियमितताओं की पुनरावृति को रोकने के लिये क्या कार्यवाही की गई है ?

विधि मंत्रालय में उपमंत्री (श्री दा० रा० चव्हाण) : (क) निर्वाचन आयोग ने घोर अनियमितताओं के मामलों का अन्वेषण करने के लिए कोई जांच संस्थित नहीं की है । तथापि, ऐसी शिकायतें जो प्रथम दृष्ट्या सत्यापनीय प्रतीत होती हैं, जम्मू कश्मीर की राज्य सरकार के मुख्य निर्वाचन आफिसर को रिपोर्ट के लिए निर्देशित कर दी गई हैं । निर्वाचन आयोग को अभी तक इस सम्बन्ध में राज्य सरकार से रिपोर्ट प्राप्त नहीं हुई हैं ।

(ख) जी नहीं ।

(ग) भविष्य में अनियमितताओं के आवर्तन के निवारण के लिए किए जाने वाले अभ्युपायों के बारे में विनिश्चय, निर्वाचन अर्जियों पर उच्च न्यायालय और निर्वाचन अधिकरणों के निर्णयों के दे दिये जाने के पश्चात ही किया जाएगा ।

पत्तनों पर जहाजों में माल लादने तथा जहाजों से उतारने में खाद्यान्न की बर्बादी

*757. **श्री कंवर लाल गुप्त :**
श्री विभूति मिश्र :
श्री स्वैल :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि मद्रास तथा अन्य पत्तनों पर जहाजों में खाद्यान्न लादने और जहाजों से उतारने में बहुत खाद्यान्न बर्बाद हो जाता है; और

(ख) यदि हां, तो औसतन कितने प्रतिशत खाद्यान्न बर्बाद होता है और इसे रोकने के लिये सरकार ने क्या प्रबन्ध किये हैं ?

खाद्य, कृषि सामुदायिक विकास तथा सहकार मंत्रालय में राज्य मंत्री (श्री अण्णा साहिब शिन्दे) : (क) और (ख). यह सच नहीं है कि मद्रास तथा अन्य बन्दरगाहों पर उतारते तथा लादते समय बहुत अधिक मात्रा में खाद्यान्न बर्बाद हो जाता है। यदि कोई हानि होती है तो वह नाम मात्र होती है और अपनी बन्दरगाहों पर लाखों टन खाद्यान्न सम्भालने में यह हानि होनी अवश्यम्भावी है ।

Intensive Agriculture Programme in Madhya Pradesh

*758. **Shri Baburao Patel**: Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the Government of Madhya Pradesh had some time back prepared a 'crash programme' for intensive agriculture involving crores of Rupees;

(b) whethe it is also a fact that the programme was sent to the Government of India for perusal, approval and additional financial assistance;

(c) whether this programme has been implemented to any measure; and

(d) if so, what worthwhile gains have been obtained as a result of its implementation?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No proposal involving intensive agriculture and of the nature of a 'crash programme' has been received so far from thee Government of Madhya Pradesh, apart from the normal plan schemes like the High-Yielding Varieties Programme etc. which are received and considered from time to time.

(b) to (d). Do not arise.

Cochin Shipyard

*759. **Shri A. K. Gopalan:**
Shri P. Gopalan:
Shri P. Ramamurti:
Shri Ramachandra Veerappa:

Will the Minister of **Transport and Shipping** be pleased to state:

(a) whether it is a fact that the Special Officer has submitted his report on the Cochin Shipyard Project Report prepared by the Mitsubishi firm;

(b) if so, the total estimated outlay of the project on the basis of the Special Officer's report;

(c) whether any cutting down of the foreign exchange component estimated earlier for the project has been recommended in the rport; and

(d) if so, the reasons stated therefor?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) and (b). Yes, Sir. The reports of the Special Officer have been considered by the Technical Working Group. According to the Working Group the total outlay on the project is estimated at Rs. 35.50 crores.

(c) and (d). Yes, Sir. The foreign exchange component has been reduced, taking into account the requirements of the Project as recommended by the technical experts and their latest assessment of the availability of indigenous machinery and equipment

चीनी के कारखानों का आधुनिकीकरण

*760. **श्री सरजू पाण्डेय :**
श्री इसहाक साम्भली :

क्या खाद्य तथा कृषि मंत्री चीनी के के कारखानों के आधुनिकीकरण के बारे में 26 जुलाई, 1966 के तारांकित प्रश्न संख्या 57 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या चीनी के कारखानों के आधुनिकीकरण संबंधी समिति की सिफा-